

(6)

OA-1318/05

10.8.2006

Hon. Mr. A.K. Bhatnagar, J.M.

None for the applicant, even in the revised call. Shri R. Dixit holding brief of Shri A. Tripathi, learned Counsel for the Respondents.

Counter in this case is reported to have been filed on 17.5.2006 but no rejoinder has so far been filed.

Accordingly, the O.A. is dismissed in default and for non-prosecution.

J.M.

(R)

O/R

Rest. Appli No 2334/07 in OA 1381/05 has been filed by Sri Ram Chandra Ad. The same is submitted as mentioned case for order on 06/11/07.

R
05/11/07